## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/ 29/0 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Barnani Goswami,

Chief Judicial Magistrate,

Bajali, Pathsala.

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Dated Guwahati, the 25April, 2025.

Sub:-

Vehicle permission.

Ref:-

Your letter No. CJM/BAJ/2025/439 dtd. 23.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to use the official vehicle, at own cost, from the evening of 23.04.2025 till the morning of 26.04.2025, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/ 2911 /A, dated , 25 - 04- 2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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Angs.